

12.06 hrs.

PAPERS LAID ON THE TABLE

[English]

**Details Demands for Grants of the
Ministry of Programme Implemen-
tation for 1987-88**

THE MINISTER OF PROGRAMME IMPLEMENTATION (SHRI A.B.A. GHANI KHAN CHOUDHURY) : I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Programme Implementation for 1987-88.

[Placed in Library. See No. LT-4247/87]

**Notifications under Central Excise and
Salt Act and under Central Excise
Rules, 1944**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table :

- (1) A copy of Notification G.S.R. 391(E) (Hindi and English versions) published in Gazette of India dated the 13th April, 1987 together with an explanatory memorandum seeking to provide that in accordance with a general practice that was prevalent at the relevant time, the basic excise duty was well as the special excise duty on gelatine and glue flakes, falling under Item No. 15A of the erstwhile Central Excise Tariff, shall not be required to be paid at the rate in excess of the duty rate leviable under Item No. 68 of the erstwhile Central Excise Tariff during the period from the 1st March, 1982 to 8th July, 1985 under sub-section (2) of section 38 of the Central Excises and Salt Act, 1944.

[Placed in Library. See No. LT-4248/87]

- (2) A copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944 :

- (i) G.S.R. 384 (E) published in Gazette of India dated the 10th April, 1987 together with an explanatory memorandum extending the validity of Notification No. 108/81-CE dated the 24th April, 1981 upto the 31st March, 1988.
[Placed in Library. See No. LT-4249/87]
- (ii) G.S.R. 385 (E) published in Gazette of India dated the 10th April, 1987 together with an explanatory memorandum prescribing a new excise duty exemption scheme in respect of cotton fabrics processed without the aid of power stream.
[Placed in Library. See No. LT-4250/87]
- (iii) G.S.R. 386 (E) and 387 (E) published in Gazette of India dated the 10th April, 1987 together with an explanatory memorandum prescribing an effecting rate of basic excise duty and additional excise duty in lieu of sales tax at twenty five per cent of the normal rates of duty applicable in respect of hand processed cotton fabrics.
[Placed in Library. See No. LT-4251/87]
- (iv) G.S.R. 388 (E) published in Gazette of India dated the 10th April, 1987 together with an explanatory memorandum prescribing an effective rate of excise duty of Rupees 1,200 per metric tonne in respect of wrought plates, sheets, blanks (including circles) and strips of copper if supplied to Ordinance Factories Belonging to the Central Government.
[Placed in Library. See No. LT-4252/87]
- (v) G.S.R. 393 (E) published in Gazette of India dated the 13th April, 1987 together with

an explanatory memorandum regarding exemption to castor oil cakes manufactured in a free trade zone and brought to any other place in India from the whole of the duty of excise leviable thereon provided that such castor oil cakes are manufactured from the indigenous castor oil seeds on indigenous plant and machinery.

[Placed in Library. See No. LT-4253/87]

**Detailed Demands for Grants of the
Department of Atomic Energy for
1987-88**

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN) : I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Department of Atomic Energy for 1987-88
[Placed in Library. See No. LT-4254/87]

12.07 hrs.

[English]

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

Thirty-Fourth Report

SHRI M. THAMBI DURAI (Dharmapuri) : I beg to present the Thirty-fourth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

PUBLIC ACCOUNTS COMMITTEE

Seventy-Sixth, Seventy-Seventh, Eighty-Second and Eighty-Third Reports

SHRI E. AYYAPU REDDY (Kurnool) : I beg to present the following Reports of the

Public Accounts Committee (Hindi and English versions) :

1. Seventy-Sixth Report on delay in development of an equipment for Air Force.
2. Seventy-Seventh Report on Union Excise Duties—Non-levy of duty on products captively consumed—Cellulose Xanthate.
3. Eighty-Second Report on Action taken on the 43rd Report of the Committee (Eighth Lok Sabha) on Central Excise—Impact of reduction in duty on prices of refrigerators and tyres.
4. Eighty-Third Report on Action taken on the 44th Report of the Committee (Eighth Lok Sabha) on Review on the working of the Department of Defence Supplies.

12 7-1/2 hrs .

**COMMITTEE ON THE WELFARE OF
SCHEDULED CASTES AND
SCHEDULED TRIBES**

Reports of Study Tours

SHRI K.D. SULTANPURI (Simla) : I beg to lay on the Table a copy each of the following Reports (Hindi and English versions) of the Study Tours of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes :

- (i) Report of the Study Tour of study Group I of the Committee on its visit to Calcutta, Arunachal Pradesh, Andaman and Nicobar Islands and Madras during January, 1987.
- (ii) Report of Study Tour of Study Group II of the Committee on its visit to Trivandrum, Cochin, Lakshdweep, Bangalore and Bombay during January, 1987.